

### **Health Care Facilities To Retired All India Services Officers**

3215. SHRI SUSHIL CHANDRA VERMA : Will the PRIME MINISTER be pleased to state :

(a) the details of the health care facilities being extended by the Union Government and State Governments to the Superannuated all India services officers and their families :

(b) whether these facilities are adequate ; and

(c) if not, the steps the Union Government and State Governments propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) The Central Government Health Scheme is available to the retired members of the All India Services Officers who subscribe to it in the cities covered by the Scheme. The State Governments have been requested to extend the facilities available to Class I State Government employees to All India Service Officers who are borne on their Cadre in the States but are not covered by the C.G.H.S.

(b) In view of the limited resources of the Government the Scheme as applicable to retired employees is considered adequate.

(c) In view of the reply at (b) above, the question does not arise.

### **Allotment of Maruti Cars to Officers on Priority**

3216. SHRI RAJNATH SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) whether officers of the Status of

Joint Secretary get allotment of Maruti Cars on Priority from the manufacturers as also the funds to buy the same :

(b) if so, whether the Government propose to direct these officers to use those cars instead of the staff cars after giving them some allowance ; and

(c) if not, the steps taken to withdraw the facility of priority allotment of Maruti Cars to these officers ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGO) : (a) Yes. Sir. Officers of the status of Joint Secretary get allotment of Maruti Cars on priority under manufacturer's Quota. Advance for the purchase of motor cars is sanctioned to officers as per the provisions contained in the General Financial Rules, 1963 irrespective of the fact whether the vehicle is allotted under manufacturer's quota or otherwise.

(b) No, Sir.

(c) There is no such proposal.

[*Translation*]

### **Inclusion Of Bihar In Special Category States**

3217. SHRI \* RAM LAKHAN SINGH YADAV :  
SHRI CHHEDI PASWAN :  
SHRI MOHAMMAD ALI  
ASHRAF FATIMI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government propose to include Bihar in Special Category States on account of the flood and economic problems of the State :

and

(b) if so, the details thereof?

THE MINISTER OF STATE OF  
THE MINISTRY OF PLANNING  
AND PROGRAMME IMPLEMEN-  
TATION (SHRI H. R. BHARDWAJ) :

(a) There is no such proposal before  
the Government.

(b) Does not arise.

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12.00 hrs.

[English]

*The Lok Sabha re-assembled at Twelve  
of the Clock*

[SHRI SHARAD DIGHE *in the  
Chair*]

SHRI K. V. THANGKABALU  
(Dharmapuri) : Sir, we want Shri  
Advani to come here and apologise.  
The Home Minister must also come  
and make a statement. Till then we will  
not allow the House to run. (*Inter-  
ruptions*).

MR. CHAIRMAN : The House  
stands adjourned till 2 o'Clock.

12.01 hrs.

*The Lok Sabha then Adjourned till  
Fourteen of the Clock.*

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14.00 hrs.

*The Lok Sabha re-assemble at Four-  
teen of the Clock.*

[MR. DEPUTY-SPEAKER *in the  
Chair*]

*Shri K. V. Thangkabalu and some other  
Hon. Members came and stood on the  
floor near the Table*

[*Interruptions*]

MR. DEPUTY-SPEAKER : The  
House stands adjourned to meet at  
Four o' Clock.

14.01 hrs.

*The Lok Sabha then adjourned till  
Sixteen of the Clock.*

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16.02 hrs.

*The Lok Sabha re-assembled at two  
minutes past Sixteen of the Clock.*

[MR. SPEAKER—*in the Chair*]

STATEMENT BY MINISTER

Incident of Violence In Front of the  
House of Shri Madhavrao Scindia at  
New Delhi

[English]

Mr. Speaker : The Minister of  
Home Affairs will make a statement.

THE MINISTER OF HOME  
AFFAIRS (SHRI S. B. CHA-  
VAN) : Sir, I wish to apprise the Hon.  
Members of this august House about  
the incident of violence which took  
place in front of the residence of Shri  
Madhavrao Scindia, Minister for Civil  
Aviation and Tourism (27, Safdarjung  
Road) at New Delhi on 14-8-1991.

Information had been re-  
ceived last night by the District Police  
that some members of the Yuva Dal of  
the Bharatiya Janata Party would stage  
a demonstration outside the residence  
of the Minister of Civil Aviation and  
Tourism on 14th August, 1991. No per-  
mission was sought by the or-ganisers  
to stage the demonstration. However, a  
small posse of policemen was posted in  
front of the residence of the Minister  
and also near the Safdarjung Tomb. At